NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017. AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 191 & 205 of 2017 in CP (IB) No.12/10/HDB//2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	V.N.R Infrastructure Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Adv	9308011272	Sy Oku

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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J.V-L Bhaveti CAdV)	er Sen)	A Sto	
J.V-1, Placeta CAdV)		Sefally.	

Heard Shri V.K. Sajith, Learned Counsel for the Financial Creditor and Shri TSN Raja, Liquidator along with Ms J.V.L. Bharati, Learned Counsel for the Liquidator.

Post the case on 14.12.2017.

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Member (T)

Member (J)

Bm